

(b) Does not arise.

(c) Updating of survey for conversion of Latur-Miraj NG to BG and its extension upto Latur Road has been proposed in the Budget of 1992-93. Further action would depend on results of the survey and availability of resources in the coming years.

**Mass Rapid Transport System,
Madras**

1018. SHRI K. RAMAMURTHEE
TINDIVANAM:
DR. SHRIMATIK.S. SOUNDARAM:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on the Mass Rapid Transport System on Madras suburban is being the schedule;

(b) if so, the reasons therefor;

(c) the target set for completion of the work between Madras Beach-Luz and Taramani;

(d) the details of phase-wise work of various segments of the project; and

(e) the expenditure incurred thereon so far and the amount still required for the completion of the project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) and (d). A single line section from Madras Beach to Park Town (2.55 km) has since been opened to traffic on 16-9-91. Target for completion of the balance section will depend on availability of funds and the

acquisition of land by State Govt. of Tamil Nadu.

Extension of MRTS from Luz to Taramani is not an approved scheme.

(e) An expenditure of Rs. 53.50 crores has been incurred upto 31.3.91. Balance amount required at 1986-87 price level is Rs. 54.71 crores.

Bridge over Gandak River

1019. SHRI HARI KISHORE SINGH:
Will the Minister of RAILWAYS be pleased to state:

(a) whether any substantial progress has been made in the construction of bridge over river Gandak on Gorakhpur-Chhitauni Ghat Section;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps being taken by the Government to implement the project expeditiously?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

(c) and (d). The project is sanctioned on the basis of cost sharing by Governments of Uttar Pradesh, Bihar Ministry of Water Resources and Railways. Ministry of Railways have provided full share. The co-sharers particularly Government of Uttar Pradesh has not been forthcoming with their share of cost and even Bihar & Ministry of Water Resources have paid only part of their shares. The work can be progressed only if all co-sharers come up with their shares so that adequate resources are available for progressing this work.